

(12)

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP No. 133/2001

Ompakash Chobey

Versus

no. 9

Date of Order	Orders
29.3.2001	Mr. P. N. Jati - Counsel for applicant. The Counsel for the applicant seeks to withdraw the O.A. with the liberty to file a fresh O.A. In view of the submissions made before us, we dispose of the O.A. as withdrawn with the liberty to file a fresh O.A. if so advised. <i>[Signature]</i> A. P. NAGRATH ADMINISTRATIVE MEMBER <i>[Signature]</i> S. K. Agarwal Member (Judicial)

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3/4/2001